competitive, its- products are technically acceptable and delivery schedule are as per requirements of the customers. Ministry of Industry in cooperation \(\forall \) other Departments and Government Organisations liave been assisting the company in securing orders. The question of reenforce-ing the purchase and price preferences to the public sector undertakings, including HEC, is also under examination of the Government, (b) Does not arise.

wmien Answers

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Production in Mining and **Machinery Corporation**

1025. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleas ed to state:

- (a) whether the operation of the Mining and Allied ~ Machinery Corporation Ltd., a Unit of the Heavy Engineering Corporation was adversely affected during 1978-79 as the mining equipment order of Coal India Ltd. was deferred;
- (b) if so, what are the reasons for deferring the orders;
- (c) what was the value of the order so deferred and what was its effect on production of MAMC; and
- (d) whether the MAMC is still suffering from want of orders?

THE MINISTER OP STATE IN THE **INDUSTRY** MINISTRY OF (SHRI CHARANJIT CHANANA): (a) and (c) Coal Industry deferred orders valuing Rs. 13.57 crores in 1976-77. Due to efforts made by the Company and the Government deferment of orders valuing "Rs. 9.34 crores was lifted by the coal companies by 31st March, 1978. Hence there was only a limited effect on the] production of MAMC in 1978-79 on account of deferment of these orders.

- (b) Coal Companies cancelled/ deferred orders due to reduction in coal production targets.
- (d) As on 1-6-1980, the Company had orders in hand valuing Rs.-75.15 crorea. This is adequate for about two vears' production. However,

there are certain gaps in the order book and efforts are being made to fill these gaps. Recently, the Com-party signed a contract with the Soviet Team for supply of equipment valuing about Rs. 6-7 crores in 1981 and 19S2 to the Soviet Union. Substantial additional export orders are expected to be received for supply of equipment in subsequent orders.

to Questions

Dereservation qf posts in Po>ndicherry. Administration

1026. SHRI V. P. MUNUSWAMYr Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the particulars of the posts dereserved in the Union Terri tory of Pondicherry during the last five years;
- (b) whether necessary steps prescribed by the Ministry of Home Affairs had been taken by the Pon dicherry Administration for filling up the reserved posts before dereservations were made; and
- (c) if so, vi'hat are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The requisite information is being collected and will be laid on the Table of the House in due

Experts' opiniopi for Naval AcademT

- 1027. SHRI PATTIAM RAJAN: . Will the Minister of DEFENCE be pleased to state:
- (a) what is the experts' opinion who visited siteg including that of Kerala, Naval Academy; and
- (b) by when it is expected to commence the work on the project?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) The